## Annexure 7

Name of Corporate Debtor: Prolific Systems and Technologies Private Limited; Date of Commencement of CIRP: 26.08.2025 List of Creditors as on: 15.11.2025

LIST OF OPERATIONAL CREDITOR (GOVERNMENT DUES)

Sr. No.	Details of the Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted		Remarks, If any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable		setoff			
1	Income Tax Department through Asstt. Commissioner of Income Tax Circle-3, Thane.	Department of Revenue, Ministry of Finance, Govt of India	09-09-2025	12,03,11,208.00	-	Unsecured	Not related	NA	NA	NA	-	12,03,11,208.00	
2	Assistant Commissioner (ST), Commercial Taxes Department, Chennai	Government of Tamil Nadu	25-09-2025	10,000.00	10,000.00	Unsecured	Not related	NA	NA	NA	-	-	Verified and admitted
3	Maharashtra State Electricity Distribution Company Limited , – Subdivision- Wagle Estate, Thane	Government of Maharashtra	26-09-2025	3,46,150.00	3,46,150.00	Unsecured	Not related	NA	NA	NA	-	-	Verified and admitted
4	Employees State Insurance Corporatation, Subregional Office - Thane	Ministry of Labour & Employment, Govt Of India	26-09-2025	48,32,260.00	-	Unsecured	Not related	NA	NA	NA	-	48,32,260.00	
5	CGST & Central Excise Division VI, Thane Commissionerate	Government of Maharashtra	07-10-2025	23,79,80,897.00	-	Unsecured	Not related	NA	NA	NA	-	23,79,80,897.00	
6	Assistant Commissioner of State Tax, Vadodara	Government of Gujarat	01-11-2025	13,86,069.00	-	Unsecured	Not related	NA	NA	NA	-	13,86,069.00	
	TOTAL			36,48,66,584.00	3,56,150.00	-	-	-	-	-	-	36,45,10,434.00	